

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215
(IB)-996(ND)2020

**Contt. Pett.- 47/2023, IA-2472/2023, IA-3144/2023,
IA-3248/2023, IA-3383/2023, IA-3713/2023**

IN THE MATTER OF:

Tulsi Nandan Kant Bansal

... **Applicant/Petitioner**

Versus

**P.G Advertising Pvt. Ltd.
(erstwhile Prabhatam Advertising Private
Limited)**

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 15.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Respondent : Adv. Om Parkash, Adv. Simran Gill along with
Mr. Basant Kumar

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm, let the petition be listed for hearing on 23.04.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**